## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CA/50/2017

NAME OF THE APPLICANT

: TVS CAPITAL FUND LIMITED

**UNDER SECTION** 

: 14(1)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K. SRIRAM

PRACTISINGY COMPANY

SECRETARY

COP NO 2215

**ORDER** 

Shri K Sriram, PCS representing the applicant present and submitted that he intends to file an affidavit showing the clearing of the dues and liabilities. Time extended at request. Put up on 30.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)